

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.06.2022 (THURSDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil Aneesh Sharma

For Hearing

2.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3
3.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2
4.	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 & I.A. No. 1067 of 2022	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1
5.	Comp. App. (AT) (Ins) No. 378 of 2022	Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Ors.	Kumar Anurag Singh	Aastha Kaushal Amogh Joshi-R1 Amir Arsiwala-R2 Jash Shah-R3

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**By order of Hon'ble Chairperson
-sd/-
Registrar**